

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. NO. 226/1997

in

O.A. NO. 138/1997

38

New Delhi this the 26th day of August, 1997.

HON'BLE SHRI JUSTICE K. M. AGARWAL, CHAIRMAN

HON'BLE SHRI S. P. BISWAS, MEMBER (A)

1. Shri Malkiat Singh
S/O Hakam Singh,
R/O 53-B, Rajpur,
New Delhi.
2. Shri Ashok Kumar
S/O Prakash Chand,
R/O 287-F, Pocket-II,
Mayur Vihar,
Delhi.

... Applicants

(By Shri A. K. Trivedi, Advocate)

- Versus -

Shri B. K. Mitra,
Registrar,
Customs Excise & Gold (Control)
Appellate Tribunal,
West Block-II,
R. K. Puram,
New Delhi.

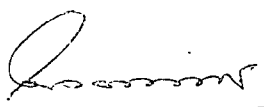
... Respondent

O R D E R (ORAL)

Shri Justice K. M. Agarwal,

The learned counsel for the applicants wants to withdraw this application for contempt. Accordingly, it is hereby dismissed as withdrawn.


(K. M. Agarwal)
Chairman


(S. P. Biswas)
Member (A)

/as/